

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.448/KB/2017

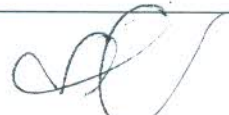
Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company		Homendia Constructions Pvt.Ltd. -Vs- Registrar of Companies, W.B.	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. J. PATNAIK, PCS

Ret. to court


12/9/2017

12 09 2017 – C.P.No.448/KB/2017 – Homeindia Constructions Pvt. Ltd. Vs.
Registrar of Companies, West Bengal.

ORDER

Ld. PCS on behalf of the petitioner is present.

Petition filed under Section 252(3) of the Companies Act, 2013.

Perused the records. It is observed that ROC Report is not there. Hence, the report is required to be called for from the ROC in respect of Homeindia Constructions Pvt. Ltd. Registry is directed to issue notice upon the ROC calling for the report.

Fixed on 09.10.2017.

Sd/-

MANORAMA KUMARI
MEMBER(J)